

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \* \* \*

**Subject : Resumption of practice as an Advocate.**

**NOTIFICATION**

No: 956 of 2025 /RG/LP Dated: 19/03/2025

It is hereby notified that Shri Sunit Gupta S/O Shri Satish Chander Gupta R/O House No.251, Ward No.2, Adarsh Colony Road Udampur, bearing Certificate of Enrollment No. 406/93 dated 16.03.1993, who had voluntarily suspended his practice as an Advocate is now permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

**By Order.**

*Jammu*  
19-03-2025  
**(Registrar Administration)**  
**High Court-Main Wing**  
*Stus* *Sunit*

No: 15699-109 /RG/LP Dated: 19/03/2025

Copy to the: -

1. Registrar Judicial, High Court Wing, Jammu/Srinagar.
2. Principal District & Sessions Judge, Udampur.
3. Secretary, Bar Council of India, New Delhi.
4. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
5. President J&K High Court Bar Association, Jammu.
6. President District Bar Association, Udampur.
7. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
8. In-charge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
9. Shri \_\_\_\_\_  
..... for information.

*Jammu*  
19-03-2025  
**(Registrar Administration)**  
*Stus* *Sunit*

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU**  
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**Subject : Resumption of practice as an Advocate.**

**NOTIFICATION**

No: 957 of 2025/RG/LP Dated: 19/03/2025

It is hereby notified that Shri Ravinder Kumar Rao S/O Shri Shanker Nath Rao R/O Trikuta Nagar, Jammu, bearing Certificate of Enrollment No. 87-A/91 dated 13.03.1991, who had voluntarily suspended his practice as an Advocate is now permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

**By Order.**

*(Signature)*  
**(Registrar Administration)**  
**High Court-Main Wing**  
*(Signature)*

No: 15110-19/RG/LP Dated: 19/03/2025

Copy to the: -

1. Registrar Judicial, High Court Wing, Jammu/Srinagar.
2. Principal District & Sessions Judge, Jammu.
3. Secretary, Bar Council of India, New Delhi.
4. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
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8. Shri \_\_\_\_\_  
..... for information.

*(Signature)*  
**(Registrar Administration)**  
*(Signature)*